

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

80/60 to 62/ND/2019

In the matter of :

Morelle Dealers LLP & Ors.

.. PETITIONER

SECTION

Under Section 60 to 62

Order delivered on 08.8.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)


For the Petitioner /Op. Creditor : Mr. Ashish Middha, Advocate

For the Respondent/Corporate Debtor :

For the Intervener : Mr. Zoheb Hossain, AOR and Sr. St. Counsel for
Income tax Department, and Mr. Sounyadeep Bera, Advocate

ORDER

Since one of the Hon'ble Member is busy in other official duties today after 3 PM, the matter is adjourned to 12.9.2019.


(Madhu Narula)
Court Officer

Surjit